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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

सं० 5] नई दिल्ली, बुधवार, मार्च 29, 2023/चैत्र 8, 1945 (शक)
No. 5] NEW DELHI, WEDNESDAY, MARCH 29, 2023/CHAITRA 8, 1945 (SAKA)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
Separate paging is given to this Part in order that it may be filed as a separate compilation.

MINISTRY OF LAW AND JUSTICE (Legislative Department)

New Delhi, the 29th March, 2023/Chaitra 8, 1945 (Saka)

The following Act of Parliament received the assent of the President on the 29th March, 2023 and is hereby published for general information:—

THE APPROPRIATION (NO. 2) ACT, 2023

No. 5 OF 2023

[29th March, 2023.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2022-23.

BE it enacted by Parliament in the Seventy-fourth Year of the Republic of India as follows:—

1. This Act may be called the Appropriation (No. 2) Act, 2023.

2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two lakh seventy thousand five hundred eight crore and eighty-nine lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2022-23 in respect of the services specified in column 2 of the Schedule.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Short title.

Issue of
Rs. 270508,89,00,000
out of the
Consolidated
Fund of India
for the financial
year
2022-23.

Appropriation.

THE SCHEDULE
(See sections 2 and 3)

1 No. of Vote	2 Services and purposes	3			
		Sums not exceeding			
		Voted by Parliament	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	Department of Agriculture and Farmers Welfare	Revenue	4,00,000	..	4,00,000
2	Department of Agricultural Research and Education ...	Revenue	145,29,00,000	..	145,29,00,000
3	Atomic Energy	Revenue	..	18,00,00,000	18,00,00,000
		Capital	1,00,000	..	1,00,000
4	Ministry of Ayush	Revenue	1,00,000	..	1,00,000
5	Department of Chemicals and Petrochemicals	Revenue	1,00,000	..	1,00,000
6	Department of Fertilisers	Revenue	36325,36,00,000	..	36325,36,00,000
7	Department of Pharmaceuticals	Revenue	1,00,000	1,00,000	2,00,000
8	Ministry of Civil Aviation	Revenue	2,00,000	..	2,00,000
		Capital	10,00,00,000	..	10,00,00,000
9	Ministry of Coal	Revenue	1,00,000	..	1,00,000
10	Department of Commerce	Revenue	742,01,00,000	..	742,01,00,000
11	Department for Promotion of Industry and Internal Trade	Revenue	2,00,000	29,00,000	31,00,000
		Capital	235,98,00,000	..	235,98,00,000
12	Department of Posts	Revenue	83,96,00,000	..	83,96,00,000
		Capital	518,40,00,000	..	518,40,00,000
13	Department of Telecommunications	Revenue	25052,58,00,000	25,00,00,000	25077,58,00,000
		Capital	634,36,00,000	1,14,00,000	635,50,00,000
14	Department of Consumer Affairs	Capital	6,77,00,000	..	6,77,00,000
15	Department of Food and Public Distribution	Capital	3,21,00,000	..	3,21,00,000
16	Ministry of Cooperation	Revenue	1002,03,00,000	..	1002,03,00,000
		Capital	1,00,000	..	1,00,000
18	Ministry of Culture	Revenue	2,00,000	..	2,00,000
19	Ministry of Defence (Civil)	Revenue	2327,36,00,000	1,71,00,000	2329,07,00,000
		Capital	2,00,000	..	2,00,000
20	Defence Services (Revenue)	Revenue	7219,57,00,000	20,87,00,000	7240,44,00,000
21	Capital Outlay on Defence Services	Capital	1,00,000	233,98,00,000	233,99,00,000
22	Defence Pensions	Revenue	33724,38,00,000	..	33724,38,00,000
23	Ministry of Development of North Eastern Region	Capital	33,76,00,000	..	33,76,00,000
24	Ministry of Earth Sciences	Revenue	3,00,000	..	3,00,000
25	Department of School Education and Literacy	Revenue	1,00,000	..	1,00,000
26	Department of Higher Education	Revenue	12,67,00,000	..	12,67,00,000
		Capital	1,00,000	..	1,00,000
27	Ministry of Electronics and Information Technology ..	Revenue	3,00,000	..	3,00,000
		Capital	1,00,000	..	1,00,000
28	Ministry of Environment, Forests and Climate Change	Revenue	2,00,000	..	2,00,000
		Capital	1,00,000	..	1,00,000
29	Ministry of External Affairs	Revenue	451,58,00,000	..	451,58,00,000
30	Department of Economic Affairs	Revenue	4,00,000	..	4,00,000
32	Department of Financial Services	Revenue	1,00,000	..	1,00,000
35	Department of Revenue	Revenue	67012,58,00,000	..	67012,58,00,000
36	Direct Taxes	Capital	2,00,000	..	2,00,000
37	Indirect Taxes	Revenue	1,00,000	..	1,00,000
		Capital	2,00,000	..	2,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
38	Indian Audit and Accounts Department Capital	134,21,00,000	..	134,21,00,000
	CHARGED.— <i>Interest Payments</i> Revenue	..	4830,00,00,000	4830,00,00,000
	CHARGED.— <i>Repayment of Debt</i> Capital	..	70762,96,00,000	70762,96,00,000
41	Pensions Revenue	1499,19,00,000	..	1499,19,00,000
42	Transfers to States Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	1,00,000	2,00,000
43	Department of Fisheries Revenue	1,00,000	..	1,00,000
44	Department of Animal Husbandry and Dairying Revenue	31,14,00,000	..	31,14,00,000
45	Ministry of Food Processing Industries Revenue	1,00,000	..	1,00,000
46	Department of Health and Family Welfare Revenue	3,00,000	..	3,00,000
	Capital	1,00,000	..	1,00,000
49	Ministry of Home Affairs Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	..	1,00,000
51	Police Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	13,00,000	14,00,000
52	Andaman and Nicobar Islands Revenue	9,00,000	..	9,00,000
	Capital	20,00,000	..	20,00,000
55	Ladakh Revenue	4,00,000	..	4,00,000
56	Lakshadweep Revenue	35,95,00,000	..	35,95,00,000
57	Transfers to Delhi Capital	1,00,000	..	1,00,000
58	Transfers to Jammu and Kashmir Revenue	158,00,00,000	..	158,00,00,000
60	Ministry of Housing and Urban Affairs Revenue	4,00,000	..	4,00,000
	Capital	3,00,000	..	3,00,000
61	Ministry of Information and Broadcasting Revenue	1,00,000	..	1,00,000
62	Department of Water Resources, River Development and Ganga Rejuvenation Revenue	1,00,000	..	1,00,000
	Capital	1,00,000	..	1,00,000
64	Ministry of Labour and Employment Revenue	1,00,000	..	1,00,000
65	Law and Justice Revenue	3166,09,00,000	..	3166,09,00,000
66	Election Commission Capital	1,00,000	..	1,00,000
68	Ministry of Micro, Small and Medium Enterprises .. Revenue	2306,21,00,000	..	2306,21,00,000
69	Ministry of Mines Revenue	151,95,00,000	..	151,95,00,000
71	Ministry of New and Renewable Energy Revenue	5536,00,00,000	..	5536,00,00,000
76	Ministry of Petroleum and Natural Gas Revenue	2,00,000	..	2,00,000
77	Ministry of Planning Revenue	16,44,00,000	..	16,44,00,000
78	Ministry of Ports, Shipping and Waterways Revenue	1,00,000	..	1,00,000
	Capital	23,86,00,000	..	23,86,00,000
79	Ministry of Power Revenue	1,00,000	..	1,00,000
	CHARGED.— <i>Union Public Service Commission</i> Revenue	..	18,75,00,000	18,75,00,000
85	Ministry of Railways Revenue	1340,94,00,000	68,80,00,000	1409,74,00,000
	Capital	1,00,000	882,00,00,000	882,01,00,000
86	Ministry of Road Transport and Highways Revenue	1,00,000	..	1,00,000
	Capital	3693,10,00,000	..	3693,10,00,000
88	Department of Land Resources Revenue	1,00,000	..	1,00,000
89	Department of Science and Technology Revenue	2,00,000	..	2,00,000
90	Department of Biotechnology Revenue	2,00,000	..	2,00,000
91	Department of Scientific and Industrial Research .. Revenue	1,00,000	..	1,00,000

1 No. of Vote	2 Services and purposes	3		
		Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
92	Ministry of Skill Development and Entrepreneurship.. Revenue	1,00,000	..	1,00,000
93	Department of Social Justice and Empowerment..... Capital	8,17,00,000	..	8,17,00,000
94	Department of Empowerment of Persons with Disabilities Revenue	1,00,000	..	1,00,000
95	Department of Space Revenue	1,00,000	..	1,00,000
		Capital	..	1,00,000
98	Ministry of Textiles Revenue	2,00,000	..	2,00,000
100	Ministry of Tribal Affairs Revenue	96,00,000	..	96,00,000
102	Ministry of Youth Affairs and Sports Revenue	1,00,000	..	1,00,000
	TOTAL:	193645,24,00,000	76863,65,00,000	270508,89,00,000

DR. REETA VASISHTA,
Secretary to the Govt. of India.